

SOUTHERN ZONE, CHENNAI

Application No. 205 of 2017 (SZ)

Applicant(s)

R. Kandasamy,
Vasavi College Post,
Erode
P

Vs. Respondent(s)

The Government of India,
Rep. by its Secretary, Ministry of
Environment and Forest, New Delhi,
and 8 others

Legal Practitioners for Applicant(s)

M/s.D.Balachandran, R. Subramaniam,
S. Saravanan

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 10th October, 2017</p> <p>Learned counsel appearing for the applicant submitted that a Miscellaneous Application is filed to amend the application before the Registry.</p> <p>If it is in order, let the Miscellaneous Application also be listed along with the main application.</p> <p>List the matter on 25.10.2017.</p> <p>.....J.M. (Justice M.S. Nambiar)</p>